- Report and Accounts (2004-2005) of the National Backward Classes Finance and Development Corporation New Delhi and related papers.
- II. Report and Accounts (2004-2005) of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack and related Papers.

SHRIMATI SUBBULAKSHMI JAGADEESAN: Sir, I lay on the Table:

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Thirteenth Annual Report and Accounts of the National Backward Classes Finance and Development Corporation (NBCFDC), New Delhi, for the year 2004-2005, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4314/06].

- II. A copy each (in English and Hindi) of the following papers:
- (a) Annual Report and Accounts of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4315/06].

- (I) Notifications of the Ministry of Human Resources
 Development.
- (II) Report and Accounts (2003-2004 to 2004-05) of the various Shiksha Missions and Sansthans.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

I. A Copy each (in English and Hindi) of the following Notifications of

the Ministry of Human Resource Development, under section 33 of the National Council for Teacher Education Act, 1993:

- (1) F. No. 49-5/2005/NCTE (N & S) dated the 1st December, 2005, publishing the NCTE (form of application for recognition, the time limit of submission of application, determination of norms and standards for recognition of teacher education programmes and permission to start new course or training) (sixth amendment) Regulations, 2005, together with delay statement.
- (2) F. No. 49-42/2005/NCTE (N & S) dated the 13th January, 2006, publishing the National Council for Teacher Education (Recognition Norms and Procedure) Regulations, 2005.
- (3) F. No. 49-29/2005/NCTE (N & S) dated the 25th January, 2006, publishing the National Council for Teacher Education (the criteria for relaxation in qualifications required for appointment to teaching posts in degree level teacher training courses) Regulation, 2005. [Placed in Library, For Sl. No. (1) to (3). See No. L.T. 4232/06].
 - II. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Manipur, for the year 2003-2004 and 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4231/06].

- (ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, for the year 2003-2004, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4230/06].

- (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Primary Education Development Society Kerala, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4229/06].

- (iv) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission Mizoram, Aizawl, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4456/06].

- (v) (a) Annual Report and Accounts Sarva Shiksha Abhiyan, Pondicherry, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4455/06].

- (vi) (a) Annual Report of the National Council for Teacher Education, New Delhi, for the year 2004-2005.
 - (b) Annual Accounts of the National Council for Teacher Education, New Delhi, for the year 2004-2005 and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 4228/06].

RAJYA SABHA

- (vii) (a) Annual Report and Accounts of the Maharashtra Prathmik Shikshan Parishad, Mumbai, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4451/06].

- (viii) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Bhopal, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4454/06].

- (ix) (a) Annual Report and Accounts of the Gujarat Council of Primary Education, Gandhinagar, Gujarat, for the year 2004-2005, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4453/06].

MESSAGES FROM LOK SABHA

- (i) The Micro, Small and Medium Enterprises Development Bill, 2006.
- (ii) The Union Duties of Excise (Electricity) Distribution Repeal Bill, 2006.
- (iii) The Code of Criminal Procedure (Amending) Bill, 2006.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from Lok Sabha, signed by the Secretary-General of Lok Sabha:—